

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD BENCHES "B": HYDERABAD  
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER  
AND  
SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA No. 155/H/2018 Assessment Year: 2013-14		
Pranava Avenues Pvt. Ltd., Hyderabad.  PAN - AADCP 7780J  (Appellant)	Vs.	Dy. Commissioner of Income-tax, Circle - 16(2), Hyderabad.  (Respondent)
Assessee by:	Shri B. Shanthi Kumar	
Revenue by:	Shri Rohit Mujumdar	
Date of hearing:	15/07/2021	
Date of pronouncement:	19/07/2021	

**ORDER**

**PER L.P. SAHU, A.M.:**

This appeal filed by the assessee is directed against CIT(A) - 4, Hyderabad's order, dated 21/11/2017 involving proceedings u/s 271(1)(c) of the Income Tax Act, 1961 ; in short "the Act".

2. At the time of hearing, the assessee has placed on record an application dated 12.07.2021 requesting for the permission to withdraw its appeal. The learned

Departmental Representative did not raise any objection to such prayer. We, therefore, permit the assessee to withdraw its appeal, which hereby stands dismissed as withdrawn.

3. In the result, assessee's appeal is dismissed in above terms.

Pronounced in the open court on 19<sup>th</sup> July, 2021.

**Sd/-  
(S.S. GODARA)  
JUDICIAL MEMBER**

**Sd/-  
(L. P. SAHU)  
ACCOUNTANT MEMBER**

Hyderabad, Dated: 19<sup>th</sup> July, 2021.

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*Copy to :*

1	<i>Pranava Avenues Pvt. Ltd., C/o B. Shanthi Kumar, Advocate,111, Taramandal Complex, 5-9-13, Saifabad, Hyderabad 500 004</i>
2	<i>ITO, Ward - 5(3), , Aayakar Bhavan, Basheerbagh, Hyderabad - 500 004</i>
3	<i>CIT(A) - 4, Hyd.</i>
4	<i>Pr. CIT - 4, Hyd.</i>
5	<i>ITAT, DR, Hyderabad.</i>
6	<i>Guard File.</i>

S.No.	Details	Date
1	Draft dictated on	
2	Draft placed before author	
3	Draft proposed & placed before the Second Member	
4	Draft discussed/approved by Second Member	
5	Approved Draft comes to the Sr. PS/PS	
6	Kept for pronouncement	
7	File sent to Bench Clerk	
8	Date on which the file goes to Head Clerk	
9	Date on which file goes to A.R.	
10	Date of Dispatch of order	